

(e) The effluent treatment plant treats the liquid effluent to prescribed standards. The results of analysis of final effluents are under surveillance of Atomic Energy Regulatory Board (AERB) and also under State Pollution Control Board. The solid wastes are kept in 3" thick reinforced cement caskets (which are water tight) and stored in underground RCC trenches within plant site. This storage area is also under regular surveillance for radioactivity.

#### **Army Regiments on Caste Basis**

6099. SHRI HET RAM: Will the PRIME MINISTER be pleased to state:

(a) whether many regiments in Indian Army have been named after certain castes like Rajputs, Mahars and Jats etc.;

(b) if so, the names of all such regiments;

(c) whether Government are planning to raise some more similar regiments;

(d) if so, the details thereof;

(e) whether any study of social and national impact of naming certain regiments on castes has been made;

(f) if so, the details thereof.; and

(g) whether Government propose to change the names of such regiments in the national interest?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The regiments based on caste, and religious considerations formed before independence and still continuing under the same names are as under:

1. Jat Regiment.

2. Sikh Regiment.

3. Sikh Light Infantry Regiment.

4. Rajput Regiment.

5. Dogra Regiment.

6. Mahar Regiment and

7. Gorkha Regiment.

(c) Nor, Sir.

(d) Does not arise.

(e) and (f). Since Independence several studies have been carried out for 'Rationalisation of class composition of the entire Army'. The emphasis has been not to deny recruitment to any Indian national, irrespective of his class, caste, religion or region. The ultimate aim is to achieve All Class All India composition for all Arms and Services.

(g) No, Sir. The existing names are, being retained for historical reasons.

#### **Development of forest Area in H. P.**

6100. SHRI K. D. SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the schemes drawn up for developing forest areas in Himachal Pradesh; and

(b) the central assistance earmarked for the above purpose in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The following Centrally Sponsored Schemes are being implemented to develop forest resources in Himachal Pradesh:

- (i) Rural fuelwood plantation and afforestation.
- (ii) Soil, water and tree conservation in the Himalayas (Operation Soil Watch)
- (iii) Silvipasture schemes.
- (iv) Decentralised people's nurseries.
- (v) Intergated Wastelands Development Project
- (vi) Development of infrastructure for protection of forests from biotic interferences

In addition, there are State Sector Schemes for developing forest areas in Himachal Pradesh. Afforestation schemes are also taken up under programmes like National Rural Employment Programme (NREP), the Rural Landless Employment Guarantee Programme (RLEGP), Desert Development Programme (DDP) and Jawahar Rozgar Yojana

(b) The Central Assistance earmarked during the last three years is given below:-

<i>Year</i>	<i>Amount (Rs. in Crores)</i>
1987-88	5.22
1988-89	6.02
1989-90	4.87

#### **Recognition to Karnataka Universities**

6101. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Karnata-

taka had requested Union Government to give recognition to some universities in that State;

(b) if so, the details thereof; and

(c) the steps taken by Government to recognise those universities?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M G.K. MENON): (a) to (c) According to the information given by the University Grants Commission, the Government of Karnataka had submitted a proposal in July, 1989, requesting the Commission for declaring the Kuvempu University, Shimoga, fit to receive Central assistance under Section 12-B of the U.G.C Act. Since the proposal was incomplete and also not given in the prescribed proforma, the U.G.C. had requested the State Government/University to send a complete proposal in the prescribed proforma. The State Government has still not sent the proposal.

#### **Scholarship for Study of Hindi**

6102. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Post-Matric Scholarships for the study of Hindi by non-Hindi speaking students of Assam have been held up for the last two years or so;

(b) if so, the reasons therefor; and

(c) if not, the amount disbursed for Assam during the last two years and how many students of Assam received scholarships under this scheme during last two years?